

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO. 063/69/2019 &
M.A. No. 63/606/2019**

Chandigarh, this the 4th day of April, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Pardeep Kumar son of Sh. Naryan Singh aged 23 years resident of Village Rast, P.O. Ronhat, Tehsil Shillari, Distt. Sirmaur (H.P.)- 173027 (Group-C).

....APPLICANT

(By Advocate: Shri D.R. Sharma)

VERSUS

1. The Secretary, Indian Council of Forestry Research and Education, Forest Research Institute, Indian Military Academy, Dehradun, Uttarakhand 248006.
2. The Director, Himalayan Forest Research Institute, Conifer Campus, Panthaghatti, Shimla 171009.
3. Sunil Sharma son of Sh. Mohan Lal resident of VPo Majhwar, Tehsil Sunni, Distt. Shimla 171018.
4. Sh. Ajay Thakur through the Director, Himalayan Forest Research Institute, Conifer Campus, Panthanghati, Shimla 171009.
5. Sh. Abhimanyu through the Director, Himalayan Forest Research Institute, Conifer Campus, Panthanghati, Shimla 171009.

....RESPONDENTS

(By Advocate: Shri Sanjay Goyal)

ORDER (oral)**SANJEEV KAUSHIK, MEMBER (J)**M.A. NO. 63/606/2019

1. Heard.
2. This M.A. has been filed by the applicant seeking withdrawal of the O.A. filed by him in view of order dated 5.3.2019 (Annexure MA-1) passed by the respondents.
3. Notice to counsel opposite.
4. Mr. Sanjay Goyal, learned Sr. CGSC, present in Court, accepts notice and did not object to the prayer for withdrawal of the O.A.
5. Accordingly, the M.A. is allowed and the date of hearing in the O.A. is preponed from 23.5.2019 to today.
6. The O.A. is, therefore, disposed of as having been rendered infructuous. No costs.

Let copy of the order be given dasti to learned counsel for the applicant, as prayed for.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 04.04.2019
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